GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2406 ANSWERED ON:11.03.2015 CTET EXAM Ering Shri Ninong

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of General, SC and ST candidates who appeared and qualified the Central Teacher's Eligibility Test (CTET) held during the last two years, year-wise;
- (b) the percentage of marks required for qualifying both papers of CTET for General, SC and ST candi-dates;
- (c) whether qualifying marks for General, SC and ST candidates are the same and if so, the reasons therefor;
- (d) whether the provisions made for SCs and STs under Article 15(4), 16(4A) and other articles in the Constitution of India have been ignored in CTET; and
- (e) if so, the reasons therefor and the steps taken by the Government to safeguard the interests of SC and ST candidates and also to increase the number of SC and ST candidates qualifying the exam?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): The number of General, SC and ST candidates who appeared and qualified the Central Teacher's Eligibility Test (CTET) held during the last two years, year-wise, is as under:

(b) to (e): The Central Board of Secondary Education, Delhi is the Examination body for conducting CTET on behalf of the Central Government. The Board conducts CTET in accordance with the guidelines issued by the National Council of Teacher Education (NCTE), laying down the criteria of 60% marks for qualifying the CTET.

The Directorate of Education, Delhi and the Kendriya Vidyalaya Sangathan (KVS) have extended the benefit of 5% relaxation in the qualifying marks in CTET to the candidates belonging to reserved categories, i.e. SC/ST/OBC/PH, from the CTET-NOVEMBER, 2012 and onwards.